

Impact on India's Import of Oil on the Increase of price of Crude by OPEC

8244. SHRI S. R. DAMANI:
SHRI S. S. SOMANI:
SHRI M. V. CHANDRASHE-
KHARA MURTHY:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the impact of the proposed increase of 9 per cent in the crude prices announced by OPEC recently on India's imports during the next financial year;

(b) whether Government are considering any plans on how to compensate the refineries in the country since the increase in the imported crude price would also affect the profitability of the public sector oil refineries; and

(c) if so, the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) It is estimated that the additional expenditure arising out of the price increase announced by OPEC Members after the March 26 meeting at Geneva would be of the order of \$150 million during 1979-80, for the import of about 16.5 million tonnes of crude.

(b) and (c). This increase would affect the profitability of the public sector oil refineries. Every aspect of the question is being examined to find out methods of meeting the situation.

Civilian Teachers attached to various Units

8245. SHRI HARI VISHNU KAMATH: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) the total number of certain teachers attached to various Army units;

(b) the details regarding their pay scales and other Service Conditions;

(c) how many have been confirmed;

(d) the reasons why the others have not yet been confirmed; and

(e) if so, when their confirmation is likely?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (e). The information is being collected and will be laid on the Table of the House.

Guidelines to A.I.R. and Doordarshan regarding Supporters of Emergency

8246. SHRI EDUARDO FALEIRO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have issued any guidelines to all India Radio and Doordarshan that those considered by Government to have supported the emergency should be kept out of both media;

(b) whether Government are aware that the application of this policy to keep out political opponents is doing great damage to media credibility; and

(c) steps taken by Government to withdraw this policy?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c). In order to restore the credibility of the media, both Doordarshan and Radio were advised that persons who were active in the presentation of programmes in justification of Emergency or in support of 20-point programmes of former Prime Minister and 5-point programmes of Shri Sanjay Gandhi, should not be booked too frequently, and in any case, not for political discussions and commentaries. They could be booked for such programmes of Akashvani and Doordarshan which are of cultural nature. There has been

no attempt to keep out political opponents as such from appearing in programmes both in Akashvani and in Doordarshan. However, the matter is being reviewed.

बालतरों में उपयोग में लाया गया घुला हुआ कोयला

8247. श्री राम दाम सिंह : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कमी के बावजूद कर्मचारियों द्वारा बायलर में कोयला धोवनशालाओं (वाशरीज) द्वारा धोये गये कोककर कोयले का उपयोग किया जा रहा है; और

(ख) यदि हाँ, तो ऐसे कर्मचारियों के विरुद्ध क्या कार्यवाही करने का विचार है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री कड़िया मुष्ता) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Stoppage of Tiffin to Boys of Durgapur Steel Plant Schools

8248. SHRI KRISHNA CHANDRA HALDER: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Durgapur Steel Plant authorities have stopped supply of tiffin to students of Durgapur Steel Plant schools;

(b) if so, the reasons therefor; and

(c) whether tiffin will be reintroduced in the International Year for children?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b). The system of giving school tiffin to students in the schools of the Durgapur Steel Plant was discontinued quite some time ago, in June 1976. This was in line with the action taken in Bhilai and Rourkela Steel Plants and the system prevailing in the other steel plants of the Steel Authority of India Limited (SAIL).

(c) The amount saved is being utilised by the plant for providing additional educational facilities. There

is no proposal under consideration of SAIL to revive the scheme of providing tiffin to the students.

Defaults found in Inspection of Companies

8249. SHRI BEDABRATA BARUA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 3873 on the 26th March, 1979 regarding Inspection of Companies belonging to Large Houses and state:

(a) in how many cases in the replies given to parts (b) and (c) of the above question 'serious defaults' as mentioned have been found on inspection and what were the specific 'stricter measures' taken against them;

(b) what are the two companies of which approval of Managing Director, have been referred and whether this was done on the basis of Inspection report; and

(c) what were the defaults for which the above two appointments of Managing Directors have been refused?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) Information is being compiled and will be laid on the Table of the House.

(b) The approval to appointments as Managing Directors was refused in the case of two companies, namely, M/s. Tinsplate Company of India Ltd. and M/s. Swadeshi Cotton Mills Company Ltd. on the basis of irregularities brought out in the inspection reports submitted under section 209A of the Companies Act, 1956.

(c) A statement indicating the defaults/irregularities noticed is attached.